RESERVE BANK OF INDIA SERVICES BOARD RECRUITMENT OF OFFICERS IN RESERVE BANK OF INDIA

Passport size Photograph of the PwBD CANDIDATE 2. DATE OF BIRTH OF THE : PwBD CANDIDATE 3. CENTRE : : 4. NAME OF THE SCRIBE : : : : : : : : : : : : : : : : : : :	(JOINT U	INDERTAKING/DECLARATION FORM)	
2. DATE OF BIRTH OF THE PWBD CANDIDATE 3. CENTRE : 4. NAME OF THE SCRIBE : 5. DATE OF BIRTH OF SCRIBE : 6. ADDRESS OF THE SCRIBE : 7. PERMANENT ADDRESS OF : SCRIBE (WITH MOBILE NO.) 8. EDUCATIONAL QUALIFICATION : OF THE SCRIBE 9. RELATIONSHIP, IF ANY, OF THE : SCRIBE TO THE PWBD CANDIDATE We have read the instructions of the Reserve Bank of India Services Board regarding the conduct of the candidates/scribe at the examination and the other conditions therein and we hereby undertake to abide by them candidates/scribe at the examination and the other conditions therein and we hereby undertake to abide by them candidates/scribe at the examination and the other conditions therein and we hereby undertake to abide by them candidates/scribe at the scribe as high here wirting speed is affected by the disabilities. The candidate also declare he/she possesses Medical Certificate from prescribed competent authority about his/her disability and the same very produced as and when called for. We declare that in case any of the above particulars or declaration is found to be correct, the candidate will stand disqualified. (Both should sign in the presence of the Invigilator / Supervisor) SIGNATURE OF CANDIDATE With Date: (Both should sign in the presence of the Invigilator / Supervisor) SIGNATURE OF THE SCR With Date: 1) 1) 2) 2) 3) SIGNATURE OF THE INVIGILATOR / SUPERVISOR	1. NAME AND ROLL NO. OF THE PWBD CANDIDATE	the PwBD Candidate :	Paste a recent
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